

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 170 of 2013 and 20 of 2014

Dated : 2nd July, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Appeal No 170 of 2013

**Rithwik Energy Generation Pvt. Ltd. ... Appellant(s)
Versus
State Load Despatch Centre & Ors. ... Respondent(s)**

Appeal No 20 of 2014

**Rithwik Energy Generation Pvt. Ltd. ... Appellant(s)
Versus
Bangalore Electricity Supply Co. Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anirudh Sangnerza

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-1

ORDER

At the request of the learned counsel for the Appellants, post the matter for further hearing 8th July, 2014.

In the meantime, rejoinder, if any, be filed.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**